## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2017 AT 10.30 AM

NATIONAL COMPANY LAW TRIBO	JNAL, RELD ON 05/11/2017	A1 10.50 AW
	OHD SHARIEF TARIQ, ME JAYARAGHAVAN, MEMBE	
APPLICATION NUMBER	: CA/91/2017	
PETITION NUMBER	:	
NAME OF THE PETITIONER(S)	: Muhammed Abdul Jabbar Arackal & 2 Oths.	
NAME OF THE RESPONDENT(S)	: Delta Finster Ltd. & another	
UNDER SECTION	: 244	
S.No. Name (in Capital)	Represented by	Signature
1. APPLICANTS CJASBAR Q2)	S'HOBITAIN M PADINANA ADVOCATE	5HAN 18581M
2. Theiryambak I Kennan	Council for R:	
3. Parit ra Veulcaliswaran	Cound   or R1	RE

## **ORDER**

Counsels for both the parties are present. Counsel for the Petitioner submitted that the Petitioner is not aware to whom the shares were transferred. However, the objections filed by the non-applicant contain a document placed at Page No.12 that provides the details of the persons in whose favour the shares have been transferred.

In the light of the details furnished by the Counsel for the non-Applicant, the Petitioner prayed for withdrawal of application and the petition with the liberty to file afresh.

The prayer is allowed and the application along with petition is **dismissed** as withdrawn with the liberty to file the Application and the Petition afresh as per the procedure prescribed.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)